

Vaishya, Shri M.B.
Valvi, Shri
Varma, Shri M.L.
Varma, Shri Ravindra
Veerappa, Shri

Venkatesubbaiah, Shri P
Verma, Shri B.
Verma, Shri K.K.
Vidyalankar, Shri A.N.
Virbhadra Singh, Shri

Vyas, Shri Radhelaaj
Wadiwa, Shri
Yadav, Shri N.P.
Yadav, Shri Ram Harkh
Yadava, Shri B.P.

Mr. Speaker: The result of the voting, as indicated by the machine is: Ayes 39; Noes 247. Those whose votes have not been correctly recorded may now stand on their seats. I find that there are six hon. Members for Ayes and one for Noes. So, the result of the division is: Ayes *45; Noes 248†.

The motion was negatived.

Shri Hari Vishnu Kamath (Hoshangabad): May I request that the working of the machine may be looked into during the intercession period? Very often it does not work.

Mr. Speaker: It will be looked into. Now, there is another amendment by Shri Tridib Kumar Chaudhuri. Is he pressing it for a division?

Shri Tridib Kumar Chaudhuri (Berhampur): No, Sir.

Mr. Speaker: The question is:

"That the Bill be referred to a Select Committee consisting of 15 members, namely, Shri Bhagwat Jha Azad, Shri S. M. Banerjee, Shri P. R. Chakraverti, Shri M. L. Dwivedi, Shrimati Subhadra Joshi, Shri Gauri Shanker Kakkar, Shri R. K. Khadilkar, Shri Bhajahari Mahato, Shri Bishwanath Roy, Shri Sham Lal Saraf, Dr. Ranen Sen, Pandit K. C. Sharma, Shri Jai Bahadur Singh, Shri Sinhasan Singh and Shri Tridib Kumar Chaudhuri with instructions to report by the last day of the first week of the next session." (2).

The motion was negatived.

Mr. Speaker: I will now put the main motion to the vote of the House.

"That the Bill to empower the Central Government to amend the Sugarcane (Control) Order, 1955 with retrospective effect in

respect of certain matters, be taken into consideration."

The motion was adopted.

12.45 hrs.

EARTHQUAKE IN IRAN

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I am sorry to intervene in the middle of this consideration. I merely wish to draw your attention and the attention of the House to a terrible calamity that has occurred in Iran, the great earthquake. I thought it would be fitting if you, Sir, on behalf of this House, could convey our deep sympathy to the people of Iran.

Mr. Speaker: I am sure the whole House agrees that our deep sympathies must be conveyed.

Some hon. Members: Yes.

Mr. Speaker: Yes, that will be done.

12.46 hrs.

SUGARCANE CONTROL (ADDITIONAL POWERS) BILL—(contd.)

Mr. Speaker: We will now take up the clause-by-clause consideration.

Clause 2.—(Power to amend the Sugarcane (Control) Order with retrospective effect in respect of certain matters).

Shri Tridib Kumar Chaudhuri: I beg to move:

Page 1—for lines 8 to 14 substitute—

"by order notified in the Official Gazette amend retrospectively the Sugarcane (Control)

*Ayes: Two names could not be recorded.

†Noes: One name could not be recorded.